### Form -A

## Form to be maintained by the warehouse licensee of the receipt, handling, storing and removal of the warehoused goods.

(in terms of Circular No. 25 /2016-Customs dated 08.06.2016)

#### Warehouse code and address:

	Receipts															
Bill of Entry No. and date	Custom s Station of import	B o n d N o a n d d at e	Description of goods	Description and No. of packages	Marks and numbers on package s	Unit, Weight and quantity	Value	Duty assessed	Date of order under Section 60(1)	Wareho use code and address (in case of bond to bond transfer)	Registration No. of means of transport	OTL No.	Quantity adviced	Quantit y receive d	Breakage / damage	Shortage
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17

Handling and storage							Removal						
Sample drawn by government agencies	Activities undertaken under section 64	Date of expir y of initial Bond ing perio d	Period extended upto	Details of Bank Guarantee	Relinquishment	Date and time of remova	removal (home consumpti on/ deposit in another warehouse / export/ sold under Sec.72 (2)/ destruction etc). Give details.	Quantity cleared	Value	Dut y	Interest	Balance quantity	Remarks

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18	19	20	21	22	24	2 5	26	27	28	29	30	31	32

## FORM-B

(See Para 3 of Circular No 25 /2016-Customs dated 08.06.2016)

# Details of goods stored in the warehouse where the period for which they may remain warehoused under section 61 is expiring in the following month.

Bill of Entry No. and date	Bond No. and date		Date of order under Section 60(1)	goods ii	n the	Date of expiry of initial bonding period	Details of extensions eriod extended upto)	(P Bank Guarantee	Date of expiry of Bonding period		Rema	nrks	
				Invoice no.	SI. No	Description of goods	Quantity						
1	2	3		4	5	6	7	8	9	)	10	11	12